

Atrocities against women in Delhi

†1960. SHRI VISHAMBHAR PRASAD NISHAD:

SHRIMATI KANAK LATA SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the incidents of atrocities against women have increased instead of decreasing after the enactment of a criminal law following the gang rape case that took place in Vasant Vihar area of Delhi in the year 2012;

(b) the details of cases related to sexual violence against women in the last five years;

(c) the details of sexual violence perpetrated in the taxies of NCT Delhi in the last three years; and

(d) the details of the amount spent in NCT of Delhi in the last three years on legal action as well as on creating social awareness?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) and (b) Delhi Police has reported that as a conscious policy of 'truthful reporting', more number of complaints are registered in the recent years with the objective that no crime, especially crime against the vulnerable groups, including women, goes unreported. The details of cases related to sexual violence against women during 2010 to 2014 and 2015 (upto 31.10.2015) are as under:-

Crime Head	2010	2011	2012	2013	2014	2015 (upto 31.10.15)
Rape	507	572	706	1636	2166	1856
Assault on women with intent to outrage her modesty (354 IPC)	601	657	727	3515	4322	4626
Insult to the modesty of women (509 IPC)	126	162	214	916	1361	1320

(c) Details of sexual violence perpetrated in the taxis of NCT of Delhi during 2012 to 2014 and 2015 (Upto 31.10.2015) are as under:-

† Original notice of the question was received in Hindi.

Crime Head	2012	2013	2014	2015 (upto 31.10.15)
Rape	-	-	1	-
Assault on women with intent to outrage her modesty (354 IPC)	-	1	5	1
Insult to the modesty of women (509 IPC)	-	-	-	1

(d) As per Delhi Police, the expenditure incurred on the advertisement on electronic and print media regarding safety of women during the last three financial years and current financial year are as under:—

Financial Year	Spent amount in ₹
2012-13	2.63 crore
2013-14	3.87 crore
2014-15	1.80 crore
2015-16 (31.10.2015)	2.10 crore

However, no separate head is maintained by Delhi Police in respect of the amount spent on legal action in cases relating to the crime against women.

GAG order on media by Assam Rifles

1961. SHRI D.P. TRIPATHI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the recent gag order on the media in Nagaland by the Assam Rifles, against reporting on certain insurgent group was ordered by the Central Government; and

(b) if not, whether necessary disciplinary action has been taken against the Assam Rifles?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) and (b) Sir, information is being collected.

Regulation of private detective agencies

†1962. SHRI RAMDAS ATHAWALE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is aware of the illegal activities of private detective agencies in different parts of the country;

† Original notice of the question was received in Hindi.